

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

25
C.P. No.459/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017

NAME OF THE PARTIES: ZDSB Support Pvt. Ltd.
V/s.
ROC, Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Dipa Mehta	Partner	
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ORDER

CP No. 459/252(1)/NCLT/MB/MAH/2017

On the Petition filed by the Petitioner, the RoC, Pune is directed to file their report. Further, the Petitioner is directed to file documents showing proof that the company is in existence/in operation during the relevant period.

List this matter on 18.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)